THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Ahluwalia, I have not given you the permission. I have called Mr. Biplab Dasgupta. ...(Interruptions).... sit down. Please ...(Interruptions)...

SHRI S.S. AHLUWALIA: Madam, it important issuc. verv ...(Interruptions)...

SHRI MD. SALIM (West Bengal): Madam, everybody cannot raise any issue like this. ...(Interruptions)...

VICE-CHAIRMAN THE (SHRIMATI **JAYANTHI** NATARAJAN): No, I have not allowed him. ...(Interruptions)...Please sit down. ...(Interruptions)...Please sit down. Please sit down. ...(Interruptions)...

SHRI S.S. AHLUWALIA: Madam, we about the today are talking reservation for women in all the Legislatures. in Parliament. Assemblies, but we are not protecting the rights of women. ...(Interruptions)...

VICE-CHAIRMAN THE **JAYANTHI** (SHRIMATI NATARAJAN): Please sit down, Mr. Ahluwalia.

SHRI S.S. AHLUWALIA: Madam, I am asking for justice. ...(Interruptions)...

DR. BIPLAB DASGUPTA (West Bengal): Madam let that matter not go on record. ...(Interruptions)...

SHRI S.S. AHLUWALIA: Madam, I am asking for justice. ...(Interruptions)... For admission the nursing student. ...(Interruptions)...

SHRI MD. SALIM: What is it. Madam?

DR. BIPLAB DASGUPTA: Madam, what is going on?

THE VICE-CHAIRMAN (SHRIMATI **JAYANTHI** NATARAJAN): I have called you for Calling Attention.

SHRI S.S. AHLUWALIA: Are you Biplab? against it. Mг. ...(Interruptions)... Mr. Salim, one minute. ...(Interruptions)... Are ', you against it?

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Situation Arising out of Erosion in the Ganga and Padma in West Bengal and their Possible Merger leading to a Serious Ecological and Economic Disaster.

DR. BIPLAB DASGUPTA (West Bengal): Madam, I beg to call the attention of the Minister of Water Resources to the situation arising out of crosion in the Ganga and Padma rivers at Murshidabad district of West Bengal and their possible merger leading to a serious ecological and economic disaster.

SHRI S.S. AHLUWALIA (Bihar): Madam, this shows the concern of the lady Members House! The thumping desks when the Prime Minister announced 33 per cent reservation, on the other hand, we are doing injustice to the young girls who are going to the nursing college; they have to pass through the virginity test! ...(Interruptions)...

DR. BIPLAB DAS GUPTA: Madam. I have moved the Motion.

THE VICE-CHAIRMAN (SHRIMATI **JAYANTHI** NATARAJAN): Okay. Now the Minister ...(Interruptions)...

SHRI S.S. AHLUWALIA: Even after 50 years of independence, in our colleges they have to pass through the virginity test! ...(Interruptions)...

THE VICE-CHAIRMAN **JAYANTHI** (SHRIMATI NATARAJAN): I have called the Minister. ...(Interruptions)...

DR. BIPLAB DASGUPTA: Madam. this is not the way the House should function. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have called the Minister.

Calling Attention to a

Matter of

DR. BIPLAB DASGUPTA: Madam. every day it is happening. Two or three Members are hijacking the House. That should not be permitted.

VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No. Please don't say that.

SHRI S.S. AHLUWALIA: Are you against it? ...(interruptions)...Don't cast aspersions against some Members. You also doing same (interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Salim, please take your seat. Let the Minister make the statement.

जल संसाधन मंत्री (श्री जनेश्वर मिश्र): मैडम. पश्चिम बंगाल में मुर्शिदाबाद जिले में गंगा नदी के तट की लम्बाई इसके दाएं तरफ 102 कि॰ मी॰ है। तट कटाव होना एक सामान्य लक्षण है। पश्चिम बंगाल सरकार ने गंगा नदी पर 100.50 करोड़ रुपए की लागत की 39 कटावरोधी स्कीमें तैयार की हैं, इनमें 63.94 करोड़ रुपए की लागत की 14 योजनाएं मुर्शिदाबाद जिले में गंगा नदी के तट की सरक्षा से संबंधित हैं। केन्द्र सरकार ने एक करोड़ रुपए से अधिक की लागत से शरू की जाने वाली 14 योजनाओं में से तीन का मुर्त्यांकन और अनुमोदन किया है। इस समय केन्द्र के पास मल्यांकन के लिए कोई ऐसी योजना लम्बित नहीं

वर्ष 1995 के दौरान मिशदाबाद जिले के लिए बनाई गई 14 योनजाओं में से पश्चिम बंगाल सरकार ने 21.29 करोड़ रूपए की लागत की 6 योजनाओं का क्रियान्वयन शुरू किया है। इनमें से बहत सी योजनाएं निधियों की कमी के कारण राज्य सरकार द्वारा पूरी नहीं की जा सकीं। फाजिलपुर में गंगा/पदमा तथा भागीरथी नदियों के बीच का अंतर बहत कम होने से संबंधित समस्या से भी केन्द्र सरकार अवगत है। फाजिलपुर में स्थित से निबटने के लिए समुचित उपाय प्रारम्भ किए गए हैं। राज्य सरकार से उपयुक्त उपाय प्रारम्भ करने का अनुरोध किया

राज्य में बाढ प्रबंध की समस्या के परिमाण को ध्यान में रखते हुए 10वें वित्त आयोग ने गंगा और भागीरथी

निदयों के बीच संकटपूर्ण अंतर में कटाव की समस्या की हल करने लिए वर्ष 1996 से 2000 तक 20 करोड़ रुपए का अतिरिक्त अनुदान दिया है। राज्य में बाढ नियंत्रण क्षेत्र में कटावरोधी कार्य एक मुख्य गतिविधि है और अब तक आबंदित निधियां पर्याप्त नहीं है । पश्चिम बंगाल सरकार ने कटावरोधी स्कीमों के क्रियान्वयन के लिए 50:50 की भागीदारी के आधार पर केन्द्रीय सहायता के लिए अनरोध किया है।

DR. BIPLAB DASGUPTA: Madam, I somewhat disappointed statement of the Minister. When I raised this issue it was not money that was in my mind. But the Minister has given a list of various schemes for which money has been given. I am not interested in erosion as such. There is not a single river in the world which does not lead to some kind of erosion or the other. It is not a simple erosion problem which I want to raise. I want to raise something which is more serious. It has been mentioned in the motion itself, that is, possible merger of Ganga and Padma rivers leading to a serious ecological and economic disaster. It is the ecological disaster about which there is not enough knowledge in this country. I want to bring, through this House, to the notice of the people of India the magnitude of the crisis facing the whole of Eastern India including West Bengal and, may be, Bangladesh also, which may lead to a complete redrawing of the map of the country. I am going to raise a very serious problem in this House. It is not simply a matter of a little bit of money. It is not simply a matter of erosion as such.

Madam, let me first tell you what I don't propose to discuss. It is not another controversy centring round water. We are already having it and water is indeed a hot commodity in Indian politics. I have no desire to touch it. Nor is it simply a question of sharing Ganga water. It is true that once upon a time whatever water was flowing in the river, most of it, used to come to Bengal and then it disappered into the sea. Now the things have changed largely in Himachal Pradesh, in Rajasthan, in Haryana, in

Puniab, in Madhya Pradesh, etc. Now the farmers are more interested in water. Most of the water which used to flow into Bengal does not flow into Bengal any more. So, there is a problem. That is the problem of scarcity. But I am not raising it now. Today I am not raising that issue. That is not the issue which I am raising. Nor am I raising the issue of Farakka barrage. We all know that our Foreign Minister went to Bangladesh. He talked about the problems of sharing the water from Farakka barrage.

This issue will certainly come up for discussion later in the House. We will all go into it. We want to cooperate with Bangladesh to ensure proper amicable settlement. But this is not the issue which I want to take up. As I said already, it is not simply a question of erosion as such. There is not a single river which does not change its course from time to time which leads to the emergence of new land on the one side and destruction of land on the other side. That is also not the issue which I am going to take up. What I am trying to raise is the frightful possibility of an ecological disaster on a gigantic scale which might really wipe out a large part of West Bengal and maybe, some other neighbouring areas because of the way in these rivers are functioning. because of the possibility of two rivers. i.e. the Ganga and the Padma merging with each other. That is the issue which I want to raise. Before I raise this issue, I would like to give some introduction about the situation as it exists today. In a sense both West Bengal Bangladesh are gifts of Mother Ganga. It is an alluvial plain and through the sediments deposited by the river for hundreds of years, these two regions West emerged, i.e. Bengal and Bangladesh. This alluvial plain, i.e. West Bengal, is still at an early stage of delta In terms of geological analysis, it is still at the primitive stage. Obviously, when we talk about geology, we talk in terms of thousands of years, not one year or two years or three years.

According to geologists, the delta is still active. It means the formation of delta is not complete. The soil there is very loose and very shifty. The river can change its course as frequently as some Members of the House change their party affiliations. This is the problem. The river can change its course this way or that way anytime because there is no hard rock in the soil. Once this river decides to change its course, human beings will be able to do very little to stop it. You can incur some expenditure. But it is very difficult to protect the banks. We all know this. In nature, wind and water are the two most effective changes of destruction and also of creation. They are destroyers and creators. These two agents of destruction and creation are very active in that area. If you look at the river Ganga, it flows from Gangotri. Then after passing through the whole of North India it eventually enters West Bengal near Rajmahal Hills. Then for 55 kilometres it flows along the Bengal-Bihar border. Then for 102 kilometres it flows along the Indo-Bengladesh border. Here it is called the Padma. It splits into two parts. One part is the Padma which goes to Bangladesh. A part of it is common between India and Bangladesh, After 102 kilometres the Padma enters Bangladesh which is not the common border. The Padma moves to the east and then to the south. The other part of the Ganga which is called Bhagirathi or Hooghly comes from the north to the south. This river branches into two major rivers and both of them flow into the Bay of Bengal, joined with many other tributaries. Near the confluence with the sea the river gets divided into many branches. These are two mighty rivers. One traverses into Bangladesh and the other moves from the northern part, from Malda district onwards, to the south with Calcutta on one side.

Now for a long time the Bhagirathi, which is the main tributary, has been the main channel of the Ganga. But for the last 500 years or 600 years the Padma is carrying most of the water, not the Ganga. Eventually, in the 70s the Farakka barrage was built. The whole idea of building the Farakka barrage was, a part of this water which flows through the Padma could be diverted to the Calcutta side.

This was done to save the Calcutta port; to save the Haldia port and to make drinking-water available. For all these reasons this diversion took place. With this diversion some problems have been solved. The problem of salinity has been solved. But we still have the problem of the survival of the Calcutta port. Enough water is not available there. The Haldia port needs a draft of 34 feet. But it has gone down to 28 feet. But this is not the reason why I am raising this issue here. The problem is this. The river Padma flows from Rajmahal towards Bangladesh and then flows along the Bangladesh border. The river Ganga moves towards the east and then to the south. A feeder canal directs water from the Farakka barrage towards the Ganga. There is a possibility of these two merging. What is happening is this. The river has been continuously changing its course and this has been indicated by the Survey of India maps. The river has a tendency to move in two different directions different points. The river which comes down from the Rajmahal hills has a tendency to move to the left and when it comes to Farakka, it has a tendency to move to the right. There is every change for the river to bypass the Farakka barrage. This tendency has always been there. From Farakka, while moving southwards, the river has a tendency to move towards India. This thing has been going on for quite some time now. The river Padma forms the border between Bangladesh and India. This river has moved about three to four kilometres since 1947, 1948 and 1950. This means, we have lost about three to four kilometers of Indian land. The river is moving towards India. So, a lot of village settlements and townships which existed before are no more. New land has been

created on the other side. But we have no right over this new land because this is an international border. We cannot go over to the other side. There is problem downstream also. The river Padma is moving towards the left upstream and towards the right downstream. There is serious danger because of this. There is a called Akherigani. Here distance between Padma and Ganga is only 1.3 kms. In other parts, it is not so narrow. It is 1.4 kilometres. There is another place where it is 2.8 kilometres. The river Padma is moving towards India. If this continues, this 1.3 kilometre gap will be bridged and these two rivers would no longer be two rivers but would become one river. This is something very serious...(interruptions)... I will take some more time because I want to explain this. There are not many Members who want to speak. Let me explain the problem.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): There are about four to five speakers.

DR. BIPLAB DAS GUPTA: At many places the river is infiltrating from underground. It has already destroyed the soil. There is a possibility that this 1.3 kilometre stretch is already saturated with water underground. What will happen if this continues? We just don't know how the river would change its course. At Akheriganj, the rivers could become one.

The split that took place in the Rajmahal hills would be undone and both the river Padma and the Ganga would join to become one mighty river. No one knows how the course of the river would change. The Farakka barrage would become infructuous. The flow of water may bypass Farakka in the upstream by moving on the left and then in the downstream towards the right. This is possible.

Thirdly, the national highway which links the northern part of Bengal and the North-East India with the southern part of Bengal will be completely swamped. National highways, bridges, navigational

channels, barrages, all of them will be washed away. Then, the settlements of the North, in the Malda district, and of the South, in the Murshidabad district, particularly, Manikchak, Dhulian. Nimtitta, Aurangabad, Lalgola, Jalangi and even Murshidabad and Berhampore also have the very serious risk of being washed away. And that will not stop there because once this becomes a mighty river, one just does not know where it will go to. It might go even up to Calcutta. It is quite possible that there will be a lot of water near Calcutta. It is equally possible that there will be no water in Calcutta. Calcutta will perish or it will be washed away. Both the possibilities remain very much. This will be the scenario; very serious consequences can follow. But the more dangerous thing is that we do not even know what the possible consequences are. It is more alarming because we are in the realm of uncertainty. Now what are the actions to be taken? Obviously, I would give one suggestion to the hon. Minister. I hope that he will agree to the formation of a national commission of experts. West Bengal does not have a sufficient number of experts on hydrology, movement of rivers and so on. It is a very difficult subject. It is a subject which needs a lot of specialisation. It is quite possible that we do not have sufficient skill within the country. This is a case where we would even have to take on the skill, knowledge and expertise of the people abroad...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You have to conclude.

DR. BIPLAB DASGUPTA: I am finishing in five minutes.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You have already taken 15 minutes. Please conclude.

DR. BIPLAB DASGUPTA: My suggestions are: (1) a national commission should look into the problems, the risks involved, and it

should devise measures to solve the problems. (2) There should be some measures to contain the river Padma. And for containing the river Padma, there have been some estimates given by our own engineers. I do not know whether these are good or bad and right or wrong. It has been said that Rs. 1, 398 crores are necessary to take all possible measures to contain the river Padma. I am not putting my faith entirely on the figures. The amount can be more or it can be less. But the point is that it is a for a national commission to look into it and this commission has to do everything possible to contain the river Padma. This is something which will have to be done. (3) Of course, there are problems of evacuation, resettlement and all that. These things also will have to be taken care of. Madam, this is not the first time that this issue has been raised. This was first raised by a committee called the Pritam Singh Committee...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Dr. Gupta, there are other speakers, you have to conclude.

DR. BIPLAB DASGUPTA: I am just concluding. There is the report of the Pritam Singh Committee which submitted on 30th June, 1980. Then there was the first all-party delegation of MPs which met the Prime Minister in 1980. Then, on 5th September, 1989, the second delegation came. Then the third delegation came in August, 1993 and met the Prime Minister. And the fourth delegation came on 22nd February, 1995. Our Minister was saving that the Tenth Finance Commission has allocated some money for this. The money allocation, certainly, is not enough. What I am saying is that we have raised this issue several times, but somehow we did not ring the alarm-bell; somehow for one reason or the other neither the Press took it up nor the Government took it up with seriousness. Somehow, there has not been enough awareness of the risk which is faced by a large chunk of our territory,

which may lead to redrawing of the map of the country, which may lead to enormous suffering to be caused to millions and millions of people, which may lead to destruction of towns and destruction of factories. A large chunk of the land, maybe one-third of West Bengal, may be completely destroyed. This is the danger we are faced with, I would very much urge the hon. Minister to look into it with all seriousness and to agree to my proposal for a national commission of experts, possibly getting the help of foreign experts, to look into this problem and do everything possible to contain the river Padma so that the river does not encroach upon the Indian land any more; of course, it has already been done. For that, whatever expenditure is necessary. I hope that it would come from the Central Fund. All steps towards protection of railways, protection of barrages and so on should be taken. All actions should be taken now because time is the essence of the whole thing. We have neglected the issue in the past. If we neglect it in future. then the next generation will never forgive us. That is the point I want to raise to the Minister.

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): Dr. Dasgupta has asked for foreign experts.

THE VICE CHAIRMAN (SHRIMATI JAYANTI NATARAJAN): Mr. Joyanta Roy.

JOYANTA ROY (West SHRI Bengal): Madam Vice-Chairperson, thank you very much for giving me an opportunity to speak: I am very much disappointed with the statement made by the Minister of Water Resources. It clearly indicates that our Minister and the Government has got no detailed study of the actual problem there. Madam, I belong to the Murshidabad district and I have got a very vivid knowledge about the problem which is going on since 1975. It is very much natural that like all other alluvial rivers in the world, erosion is well-known to the residents living on the

river side. Available records from 1931 indicate that there has been loss of life. loss of property and loss of land from onwards. But. nowadays. the problem is so grave, as Dr. Biplab Dasgupta said, that it may bring an ecological disaster in that region. Madam, I would like to say it categorically that Farakka Barrage which wae commissioned in the year 1975 is the main reason for this catastrophe which is going on there. You cannot imagine that starting from 1978 to the year 1996, 225 square kilometres of Indian territory has gone under water; 20,000 families have become refugees and 45,000 hectares of prime agricultural land has gone under water in that region, but why? This is not the responsibility of Murshidabad district: this is not the responsibility of the Government of West Bengal, It should come up in the national agenda. Why should it come up in the national agenda? Because this devil of erosion has come up as a result of mechanical defects of Farakka Barrage which was commissioned by the Government of India.

In the year 1963, a control board was constituted and it was headed by the then Minister of Water Resources, Dr. K.L. Rao. Dr. K.L. Rao in his unusual hurry ordered for shifting of the approved location to construct the right abutment by 150 feet. Approved location was changed at the instructions of the then Minister of Water Resources and the right abutment was constructed just at the right bank of Farakka. Moreover, the approved location was changed by one kilometre in the upstream and because of that two eminent engineers of the rank of chief engineer, namely, Shri Ram Ballabh Chakraborty and Shri Devesh Mukherjee, who were on deputation to the Farakka resigned. These Barrage Project. engineers were well acquainted with the river morphology of the river Padma. They were also well acquainted with hydro-dynamical nature of that river. Madam, nobody bothered about their resignations. After the commissioning of

Matter of

the barrage, it was found that out of 149 sluice gates, 100 gates were closed at the time of flowing of water and only 49 opened during Naturally, thousands of lakhs of cusees of water was coming down below these 49 gates which created havoc in the right embankment downstream of Farakka. would like to sav it categorically that the Government of India has taken responsibility of only seven kilometres by making a revetment downstream of Farakka. From Nurpur to Morah, 20 kilometres were taken up by the Government of India for constructing pucca revetment. This is the main reason of this on-going catastrophe. The second reason is that along Bangladesh, 15 km. concrete embankment was constructed with the help of the World Bank during the time of Avub Khan and because of that there is no erosion nowadays in Akherigani, Doulatour, Bamnabad, Hanumanthanagar, Jalangi and other areas. The entire locality is going to be destroyed. Nobody bothers to speak. Everybody says that this is the problem of Murshidabad. Everybody thinks that some relief material can be sent there. But the actual remedy is not this. We are fighting for even an inch of Indian territory in Kashmir. Our 220 Sq. Km. area has gone under water. This is the fate. Because of this reason, in 1993 the Deputy Commissioner of Kusthia district Bangladesh demanded that international border should be realigned. A major charland has gone into the easy access of Bangladesh. Bangladesh people cultivate thousands and thousands of acres of land depriving our cultivators people residing around charlands. They are deprived of civic amenities. They are deprived of primary schools, they are deprived of getting health treatment in hospitals because of this. That is why we have brought this issue to the Parliament. Madam, I would like to say it categorically that because of the faulty decision of the Government of India we are suffering. This is not a problem created by West Bengal. If

Calcutta port becomes extinct then the entire nation has to suffer. If Ganga merges with Bhagirathi at Fazilpur, five districts of West Bengal would go under water. There is another possibility. 20 kms. downstream of Farakka, there is a possibility of the river Padma merging with Bhagirathi. In Alipur Akherigani, there is the possibility of the main course of Padma merging with river Bhairay. Two possibilities are there. If Padma merges with Bhagirathi then Farakka Project will become infructuous. If Padma merges with Bhairay, then lakhs of people in the entire locality would be under water. Therefore, the issue is not to allocate Rs. 20 crores to make embankments. The issue is not to put funds on a 50:50 basis for the development of the river. I demand that Pritam Singh Committees per recommendation. financial responsibility should be taken by the Government of India to make a pucca revetment along 94 kms. on the right bank of Farakka stretching from Farakka to Jalangi, be accepted. This committee was constituted by the Government of West Bengal in 1978 and it gave recommendations in 1980. recommended only Rs. 200 crores. I would like to remind this House and the Minister that whenever hon occasion comes in the near future that Padma merges with Bhagirathi, then the entire North Eastern part will be cut off from the rest of the nation. Railway lines will be cut off, national highways will be cut off. So, the Calcutta Port Trust, the Ministries of Railways and Surface Transport, the Government of West Bengal all should come together to take up the responsibility. This should be included on the national agenda.

Thank you very much.

1.00 P.M.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, I am really sorry over the statement made by the hon. Minister. The hon. Minister has failed to have a grasp of the situation. The Gov-

ernment of India, it seems, does not understand the dimension of the problem. The issue is not one of erosion of the Ganga. Let me state my differences also. The issue is not one of erosion of the Ganga. Madam the issue is that a river is changing its course and while changing its course, the great Ganga is likely to get combined with another turbulent river of the region. If two rivers combine together and take a different course, that will be a disastrous national calamity. You will kindly remember, Madam, that a number of civilisations have been wiped out from the face of the Earth because of certain ecological developments and one of them is the change of course of rivers. Mohanjodaro was wiped out. In the same way, West Bengal faces extinction. We are on the brink of a disaster. Bengali race, Gengali civilisation, as a part of great India, we are on the brink of a total disaster if the change of the course of the Ganges cannot be controlled, cannot be managed and cannot be taken care of by scientific research and remedial measures. It will have a tremendous impact on the inhabitation alongside the Ganga; it will have its impact on the number one metropolitan city of the country; it will have an impact on the economy of that region; it will have an impact on the livelihood of the people running into crores. Therefore, the issue is not an issue of erosion. The issue is that one of the rivers is changing its course. Madam, may I ask the Government, may I ask the country to remember-I remember Mr. Shyma Prasad Mukherjee-that while Bengal was partitioned, a categorical assurance was given by the then national leadership, by the Government of India that people of the rest of the country would stand in solidarity with the people of West Bengal if there was any consequence of this division. Madam, the second point that I would like to mention is that the disaster that we are facing can be attributed to the partition of the country. It is also due to the wrong river management policy pursued by the previous

Governments of West Bengal, by the previous Governments of Bengal, by the previous Governments of Bangaladesh and by the previous Governments of erstwhile East Pakistan, It can be attributed to the wrong river management policy of the political leadership of Bangladesh. Therefore, it is also an international issue in that sense. Thirdly, the present problem of the Ganges can slso be attributed to a thoroughly erratic dam policy of the Government of India. The way the dams are being constructed—it is not a question of height, it is not a question of ecological imbalance—it is a question of construction plan; it is a question of scientific study—recklessly in the country in a way is contributing to natural calamities in different parts of the country. The way the dam was constructed in that area, the way the DVC was constructed, can be held responsible for human sufferings in that area. Therefore, the third point is with regard to the complete erratic dam construction policy of the country. Madam, therefore, the question is that the hon. Minister has failed to have an idea of the dimension of the problem. It is not a question of magnanimity; we are not here representing the people of Bangal asking to give us some money. We are not here as a beggar. We do not want any compassion. Those days are over. We have a right to tell the Government that this can be attributed to partition, this can be attributed to erratic dam policy, etc. Therefore, the Government of India owes it to Bengal as we owe it to the people of Punjab, as we owe it to the people of Kashmir. You have a responsibility. The hon. Minister is very generous in saying that an amount of Rs. 20 crores is being given to us. It is just like for a poverty alleviation programme, to alleviate the sufferings of the people there; and the hon. Minister is in a mood to give Rs. 20 crores. We do not want to take that money. The issue is not that; the issue is whether there is going to be initiative at the national level, whether the Government of India is going to approach the

Government of Bangladesh, whether we are going to approach the international agencies not only for monetary benefit, monetary help or assistance, but also to get the best world talents on the question of ecological imbalances, on the question of river management, on the question of dangers that the country may face because of change of course of the river? It is an international issue. More than one country is involved. It is not a West Bengal issue. Therefore, there should be a national initiative. There should be an initiative at the international level. I am very sorry Mr. Gujral is not here. He had gone to Bangladesh to discuss about the water problem. I have all sympathy for him. But, has he discussed this question of Ganga erosion with the Bangladesh Government? Has he discussed it? If he has not discussed it, he has defaulted in his responsibility, and I am sorry to say this, Madam. It is all being looked upon as a question of erosion. No. It is all being looked upon as a problem of Murshidabad. No. It is a national problem. And if the river changes the course the entire region may face a serious natural calamity. Therefore, the Government of the India, number one, must take up the matter with the Government of Bangladesh, must take up the matter with the international scientific organisations for necessary study and research. The Government of India must set up an interministerial committee on the question of scientific management. There may be a commission, as suggested by Dr. Dasgupta I am not in disagreement with him. But this does not come under the purview of a single Ministry the Ministry of Finance is involved, the Ministry of Power is involved, the Ministry of Scientific Research is involved and the Foreign Affairs Ministry is involved, therefore, there has to be an inter-ministerial coordination committee just not to sleep over the problem but to take immediate, earnest, urgent measures. A decision must be taken on a war-footing. Otherwise, it may be too late, it may be too late, Madam, and we do not know what the

effect can be. We have never studied the problem. Never has such a problem cropped up in the country. We know the problem of the Brahmaputra. But never did the Brahmaputra pose the danger of change of course. Therefore, Madam, I suggest, an inter-ministerial committee, I suggest, national initiative, I suggest a dialogue with the Government of Bangladesh, I suggest, best talents of the world may be taken, may be mobilised for this, I suggest a move on a warfooting basis. And, I would like this Government to understand that this is a fall-out of the partition, this is a fall-out of the wrong political decisions that were taken over the time. And if it is a fall-out of a wrong political decision, Madam, they must rise to the occasion and take a decision on the basis of political considerations without showing the signs of compassion for us. Bengalis have been shown too much of compassion. We do not need compassion. We want a national initiative and a national move and I wish the Minster of Power will take the initiative in building up that infrastructure to enable the Government to face such a disastrous situation as now obtained in West Bengal. Thank you.

VICE-CHAIRMAN THE (SHRIMATI JAYANTHI NATARA-JAN): I have three more speakers who will speak breifly but I would like to ask the House whether we can continue and finish it because it is now lunch time.

HON. MEMBERS: Madam, we can continue and finish it.

VICE-CHAIRMAN THE (SHRIMATI JAYANTHI NATARA-JAN): Okay. We will continue. Shri Vishnu Kant Shastri.

श्री विष्णु कान्त शास्त्री (उत्तर प्रदेश)ः माननीय उपसभाध्यक्ष महोदया। इस एक अत्यन्त गंभीर समस्या की ओर जितना ध्यान पश्चिमी बंगाल सरकार और केन्द्र सरकार को देना चाहिए था, मैं बहुत ही क्षोभ के साथ कहना चाहता हूं कि दोनों सरकारों ने उतना ध्यान नहीं दिया। अगर प्रीतम सिंह कमेटी की रिपोर्ट 1980 में आ गयी थी और 1980 से 1996 तक पश्चिम बंगाल में एक

ही दल की सरकार रही है, इसलिए इस गंभीर समस्या की ओर सारे देश की ध्यान आकृष्ट न करने का अपराध पश्चिमी बंगाल सरकार का भी है। इसलिए मैं इस गंभीर समस्या के लिए पश्चिमी बंगाल सरकार और केन्द्रीय सरकार दोनों को समान रूप से उत्तरदायी अनुभव करता हं। उन्हें अपने उत्तरदायित्व का निर्वाह करने के लिए इस समस्या का समाधान करने की चेष्टा करनी चाहिए थी। महोदया, प्रतिवर्ष गंगा और पदमा वर्षा ऋतू में बहुत बढ जाती हैं। इस बार अति वर्षा के कारण गंगा और पदमा तांडवी नत्य कर रही हैं। फरका मंडल से ले कर लाल गोला. भगवान गोला नम्बर एक ओर दो. रानी नगर-दो और जालंगी तक प्राय: 100 किलोमीटर तक कहीं गंगा और कहीं पदमा की प्रखर धारा हजारों बीधा जमीन को काट कर जमीन को पानी के अन्दर ले गई है। यह स्थित हो गई है। अब सैकडों गांव निश्चिन्ह हो जाने के खतरे तक आ गये है। मैं बहत ही क्षोम के साथ यह बात कहना चाहता हं कि केन्द्रीय सरकार को अपने उत्तरदायित्व का निर्वाह करने के लिए जितनी जागरूकता का परिचय देना चाहिये था उतना परिचय केन्द्रीय सरकार ने नहीं दिया है। आज जो माननीय मंत्री जी ने वक्तव्य दिया है, यह वक्तव्य सचमुच में बहुत ही निराशाजनक है। हम पश्चिमी बंगाल के लोग इस बात की मांग करते हैं कि यह परा राष्ट्रीय उत्तरदायित्व ठीक से समझा जाए। इस राष्ट्रीय उत्तरदायित्व के निर्वाह के लिए हम एक सामृहिक प्रयास करें। मैं यह भी समझने में अपने को असमर्थ पाता हं कि हमारी जो ज़मीन बंगलादेश की ओर छट गई है उस पर हम अंर्तराष्ट्रीय कानून के आधार पर क्या हम अपना अधिकार बता सकते हैं? मुझे यह बताया गया है कि अंर्तराष्ट्रीय कानून इस पर बहुत स्पष्ट नहीं है। हमारी केन्द्रीय सरकार इस दिशा में पहल करे जो हमारी हज़ारो बीघा ज़मीन बंगलादेश की ओर चली गई है जहां लोग खेती कर रहे हैं, इसके बारे में पूरी स्थिति स्पष्ट हो जानी चाहिये, जांच पड़ताल होनी चाहिये, उस पर सही कदम उठाना चाहिये। मैं माननीय विप्लव दासगुप्त जी ने जो कमीशन की मांग की है, उसका समर्थन करता हं और समर्थन के साथ-साथ मैं बताना चाहता हं कि इस ज्वलंत समस्या की ओर सारे देश का ध्यान आकृष्ट हो सके इसलिए आज ही सभी दलों के सांसदों का एक शिष्ट-मण्डल घोषित किया जाए जो वहां सरज़र्मी पर जाए, जो वहां का मुआयना करे जो वहां इंजीनियरों से सलाह परामर्श करे और आ कर के अपनी रिपोर्ट माननीय मंत्री जी को दे क्योंकि यह बात केवल बंगाल की नहीं है, पश्चिमी बंगाल केवल इसका समाधान नहीं कर सकता है, सारे देश को मिल कर इस समस्या

का समाधान करना है। सभी दल इस विषय पर सहमत होंगे। इसलिए पहले कदम के रूप में माननीय मंत्री जी से मैं मांग करता हूं कि वे सांसदों की एक सर्वदलीय समिति बनाए जो वहां की भूमि पर जाए, उसकी जांच पडताल करे। वहां के जो अधिकारी हैं, जो बडे इंजिनियर हैं उनसे परामर्श करे और आपके पास तुरंत आ कर अपनी रिपोर्ट दे जिस पर सक्रिय कदम उठाए जा सके। मैं यह भी मानता हं कि इस गम्भीर समस्या का समाधान करने के लिए जितना ध्यान पश्चिमी बंगाल सरकार और केन्द्रीय सरकार को देना चाहिये था उतना ध्यान दोनों सरकारों ने नहीं दिया। अब इस गलती को सुधारा जाना चाहिये और उसकी पहल माननीय मंत्री जी की तरफ से हो। यह मेरी मांग है। धन्यवाद।

श्री एस॰एस॰ अहलुवालियाः महोदया, विप्लव दासगप्ता जी द्वारा उठाये गये कालिंग अटेशन के ऊपर मंत्री महोदय ने जो स्टेटमेंट दिया है, वह लगता है कि रुपयों और आंकड़ों से भरा हुआ है। यह एक गम्भीर मसला है। आज तक तो उत्तर प्रदेश और बिहार के लोग गंगा के कटाव से प्रभावित होते थे और अपनी गहार ले कर राज्य सरकार और केन्द्रीय सरकार के पास आते थे परन्तु आज यह कटाव की विभीषिका इस हद तक पहुंच गई है कि बंगाल तथा भारत और बंगलादेश के बीच जो अंतराष्ट्रीय बार्डर है, उसको भी खतरा पहुंचा दिया है। महोदया, इसके पहले भी मैं इस सदन में इस बारे में बहुत बार सवाल उठा चुका हं क्योंकि मैं एक ऐसे क्षेत्र से आता हूं जो गंगा के कटाव से प्रभावित है। बेगसराय जिला. मुंगेर कमिश्ररी। मैं समझता हं कि नदी की विभीषिका क्या होती है। मैं कई बार इस सदन में कह चुका हूं कि जहां एक तरफ हम "गंगा मैया तीरे पियरी चढ़ड़वों, और सुर्य देव की अराधना करते हुए छट की पूजा गंगा के किनारे पर करते हैं जब वह विभीषिका बनकर, अभिषाप बनकर आ जाती और तांडव दिखाती है तो उस वक्त उसको कंट्रोल करना मुश्किल हो जाता है। महोदया, इस कटाव को रोकने के लिए हमारे पास, भारत सरकार और राज्य सरकार के पास बहुत सरे हाइड्रोलाजिस्ट्स है। इन कटावों को ग्रेकने के लिए हमने गंगा फुलड और ब्रहमपुत्र फुलड कंट्रोल कमीशन बनाया है। पर दुर्भाग्य की बात है कि इन फुलड कंट्रोल कमीशनों को कितना अनुदान मिलता है या ये कैसे चल रहे हैं इस पर कभी कोई विचार विमर्श नहीं हुआ। आज ये हालात है। जैसा कि हम लोग स्कूल में पढ चुके हैं, वाटर कीप्स इदस लेविल। दूसरा यह भी कहते है कि पानी ढलान की तरफ जाता है, जिधर स्लोप मिलता है उधार जाता है। हम लोगों ने जब जब पहाड़ों में जंगल

काटे है. जब जब हम लोगों ने अपनी भारत माता के शरीर को नंगा किया है तब तब पहाड़ों से पानी जब गलकर नीचे आता है तो वह मिटटी लाता है और जब तराई में आता है तो वह हमारी नदियों. दरियाओं के बेड को भर देता है। जो उनका रास्ता है उसको ये दरिया बदल देते हैं. ये रुख बदल देते हैं अपना। जब इनका डेल्टा फारमेशन होता है या इनके बेड में मिटटी या बाल जम जाती है तब ये रुख बदल देते है जिधर ढलान पड़ती है उधर ही बहना शरू कर देते हैं। महोदया. इससे भी ज्यादा विभीषिका की अवस्था आप जानती हैं कि माल्दा के पास गंगा नहीं आर्सेनिक बेल्ट से गुजर रही है। कलकत्ता के पास गंगा नदी आर्सेनिक बेल्ट के ऊपर से गुजर रही है। वहां जाकर देखिए कि जो लोग वहां का पानी प्रयोग कर रहे हैं अपने उपयोग में ला रहे हैं. किसी के शरीर का कोई अंग गलकर गिरा जा रहा है — किसी का कान गला जा रहा है, किसी की नाक गली जा रही है, किसी का गला गला जा रहा, किसी की उंगलियां गली जा रही हैं और किसी का पैर गला जा रहा है। यह सारा इस चीज से जुड़ा हुआ है। जब तक वाटर मैनेजमेंट कमीशन नहीं बनाएंगे जब तक इन दरियाओं की डेजिंग नहीं करेंगे जब तक हम दरियाओं की गहराई बढ़ाने की कोशिश नहीं करेंगे उसकी सफाई नहीं करेंगे तब तक हम इन कटावों को नहीं रोक सकते है। हमने ड्रेजर्स कारपोरेशन बनाया है। बहत बडे बडे ड्रेजर्स हमारे पास हैं। किन्तु उन ड्रेजरों का उपयोग कहां होता है? उन डेजर्स का उपयोग होता है जेटी को क्लियर करने के लिए समुद्र में जहाज बंदरगाह के किनारे तक पहच सके उसके लिए उसका प्रयोग करते हैं। किंत् हमारे देश में जहां वाटर केज कारपोरेशन हुआ करता था, जहां दरियाओं से सब कुछ जा सकता था, वह सारी चीजे रुक गयी हैं। उसका मुख्य कारण क्या है कि दरियाओं के नीचे की मिट्टी बढ़ गयी है। गंगा, पदमा और ब्रहमपत्र निदयों ने अपना रुख बदला है। निदयों के रुख को अगर रोकना है तो आपको सबसे बढ़ा काम करना पडेगा कि डेजिंग करनी पडेगी। नेशनल वाटर कमीशन बनाना पड़ेगा। मैं समझता हूं कि इन चीजों को ख्याल में रखते हुए वाटर रिसोर्सेज मिनिस्ट्री अलग से राजीव गांधी ने बनायी थी। पर जब भी कोई मंत्री इस वाटर रिसोर्सेज मिनिस्टी में आया — जनेश्वर मिश्र जी तो बड़े स्तम्भ की तरह इस मिनिस्ट्री में बैठे हैं...

श्री वी॰ नारायणसामी (पांडिचेरी)ः वेरी एस्कपी-रियंस्ड मिनिस्टर हैं। श्री एस॰एस॰अहलुवालियाः पर जब भी कोई मिनिस्टर आया तो उसका ऐसा लगा कि मैं साइड लाइन हो गया हूं, मुझे कोल्ड स्टोरेज में डाल दिया गया है।

श्री जनेश्वर मिश्रः क्यों।

श्री एस॰एस॰ अहलुवालियाः मैं आपकी बात नहीं कर रहा हूं। जब भी कोई आया तो उसे ऐसा महसूस हुआ... (क्यवधान)

SHRI V. NARAYANASAMY: No-body wants to take Water Resources.

श्री एस॰एस॰ अहलुवालियाः वाटर रिसोसंज मैनेजमैंट में आप अगर नेशनल वाटर मैनेजमेंट कमीशन बनाएं और उसमें सबसे बड़ा मुद्दा, जनेश्वर मिश्रजी, अगर आप खाली एक यह कर दें तो सारे खतरे दूर हो जाएंगे। हिंदुस्तान की सारी निदयों की कंटीनुअस ड्रेजिंग करवाने का बंदोबस्त करवाइए। इससे निदयों के बारें और दाहिने किनारे पर जितने हमारे रूरल आदमी रहते हैं, गांव के लोग रहते हैं, जो शहरों में भागते हैं रोजगार के लिए उनको रोजगार भी मिला जाएगा। हमें अपने खेतों के लिए अच्छी खाद भी मिल जाएगी और हम उसी दिखा के माध्यम से अपने रास्ते ढूंढेंगे तथा हमारा वाटर वेज कारपोरेशन शुरू हो जाएगा... (समय की धंटी) महोदया, मैं समाप्त करता हूं।

वाटर वेज कारपोरेशन शरू होगा और जो अपनी सडकों का इतना दरूपयोग हो रहा है उसको रोककर अलग से उसको हम युज कर सकते हैं। यह जो गंगा जैसी नदी है, जिस गंगा नदी से हम आर्शीवाद लेने, गंगा मैया तोहे पियरी चढ़इवो, के गाने गाते हैं...। ''पदमा आमार मां'' के गाने गाते हैं ''गंगा आमार मां, पदमा आमार मां'' का गाना गाकर बंगाल के लोग खशहाल हो जाते हैं, वे लोग " हजार-हजार मानुशेर हाहाकार सुनेयो ओ गंगा तुम्ही बोइछो केन्हो'' वह बात सुनकर जो गंगा और पदमा की नदी जिसके पवित्र पानी को लेकर आदमी सोचता था कि वह अमृत है, मरते वक्त अगर उसके मुंह में पानी का एक जल का घूंट मिल जाए गंगा का तो वह समझता था कि मैं सीधा बैकंठ जाऊंगा। पर आज जीते-जीते वह मौत का कारण बन रहा है। महोदया, आज हमारे इंडो-बंगला देश के बार्डर को बहुत सीरियस थ्रैट है। मैं पूरी तरह सहमत हं जिस तरह मोहनजोदडो और हडप्पा नदियों के नीचे इब कर खत्म हो गए हमारे कलकते को खतरा है। विप्लव दासगुप्त जी ने कहा और ये सारी चीजों को रोकने का एक ही रास्ता है कि आप डेजिंग कारपोरेशन शुरू करिए ओनली फार रिवर्ज और लाखों लोगों को नौकरियां मिलेंगी और यह रास्ता हमारे लिए सुनहरा रास्ता होगा। फिर वाकई पद्मा हमारी मां और गंगा हमारी मां बन जाएगी और हमें खुशहाल बनायेगी। धन्यवाद।

श्री मोहम्मद सलीम (पश्चिमी बंगाल): मैडम, यह ध्यानाकर्षण प्रस्ताव में अभी हमारे विद्वान साथियों ने अपनी-अपनी बातें रखीं। मैं लंबा भाषण करना नहीं चाहता, मैं मंत्री महोदय से सवाल पूछुंगा जैसा कि हमारे दूसरे साथियों ने बताया कि यह एक राष्ट्रीय दृष्टिकोण से महत्वपूर्ण विषय है, केवल राज्य सरकार या एक जिले की समस्या नहीं है बल्कि गंगा का सवाल अब तो अर्त्तराष्ट्रीय स्तर पर भी सोचा जा सकता है, क्योंकि हमारे साथ यह गंगा-पद्मा वाला मामला लेकर इंडो-बंगला रिलेशन का भी मामला जुड़ा हुआ है। लेकिन मंत्री महोदय का बयान में यह कहना कि आखिरी जो लाइन है, कि".... the West Bengal Government has requested for central assistance for execution of anti-erosion schemes on 50:50 basis."

मह पश्चिमी बंगाल की सरकार क्या मांग रही है वहां समाप्त किए हैं। मंत्री महोदय से मैं यह उम्मीद करूंगा कि वह अपना जवाब यहां पर समाप्त करें कि केन्द्र सरकार क्या कर रही है और क्या करने जा रही है। इसी संदर्भ में मेरा सवाल यह है क्योंकि बंगाल के मुख्य मंत्री भी आए थे, प्रधानमंत्री से भी बात-चीत किए और काफी वहां एक मुद्दा बना हुआ है। राज्य सरकार के कोई भी मुद्दे जब भी आते हैं मुख्य मंत्री किसी भी मामले में तो एक बार यह गंगा पद्मा के बारे में केन्द्र सरकार को जिम्मेदारी लेना चाहिए और पूरी सहायता देनी चाहिए। इसलिए मैं यह पूछना चाहता हूं कि क्या प्लानिंग कमीशन, आपके मंत्रालय, केन्द्र सरकार स्पेशल टास्क फोर्स बनाए और इसके कार्य निर्धारण करें और राज्य सरकार को सहायता देने के लिए यह जो 50-50 बेसिस पर जो स्कीम चालु करने की बात है उसमें सहायता राशि दे कर और पूरे तौर पर एक्सपर्टाइज़ दे करके यह सहायता दे करके गंगा का जो इरोज़न है उसको रोकने की कोशिश करे और यह गंगा-पद्मा जो मिलन का जो मामला हो रहा है, जैसे वह ऊहे कि दो मां है, ये दोनों मां मतलब दो अलाहिदा-अलाहिदा धारा लेकर बहें तो अच्छा रहेगा। नहीं तो पूरे जिले को खतरा है और यह करने के लिए मंत्री महोदय आश्वासन दें कि वह क्या करने जा रहे हैं और क्या करेंगे?

النفرى محدسليم لينمون كال: ميدًم يه خ حیان *اکرمش برستا و " میں بھی ہمارے* مے کا بیان میں یہ کہتا لاين بياتر

"... the West Bengal Government has requested for Central assistance for executiion of anti-erosion schemes on 50:50 basis."

^{†[]} Transliteration in Arabic Script.

منزى فى دُى تعديد - بردهان منزى سے بھ م يوجعنا حاجا ملكم كما

श्री नरेश यादव (बिहार): उपसभाध्यक्ष महोदया, मै श्री विप्लव दासगुप्त जी के द्वारा गंगा कटाव से हो रही भीषण समस्या की ओर ध्यान दिलाने का प्रस्ताव जो लाया है, चंकि मैं उस जिला से आता हं जो मर्शिदाबाद जिला से सटा हुआ कटिहार जिला है और दोनों जिला ही नहीं बल्कि आज उत्तरी बंगाल और बिहार का उत्तरी भाग संपर्ण गंगा की मार से प्रभावित है। निश्चित तौर से गंगा फरका के बाद दो भाग में बंटती है भगीरथी और पदमा और पदमा से भीषण कटाव आज हो रहा है उससे गंभीर समस्या उत्पन्न हो जाएगी और बंगला देश मरूभूमि और हमारा पश्चिमी बंगाल का मुर्शिदाबाद का जिला जल पलावित हो जाएगा। वहां भारी समस्या उत्पन्न हो जाएगी। इसके लिए जिस तरह से बंगला देश ने पछी व्यवस्था बांध की की है उसी तरह से माननीय मंत्री जी से हम अनरोध करना चाहेंगे कि पक्की व्यवस्था होनी चाहिए जिससे कि पदमा नदी में और कटाव नहीं हो सके और जो माननीय मंत्री जी ने अभी हम लोगों के सामने अपना वक्तव्य दिया है। मैं यह समझता हं कि यह वक्तव्य तो बिल्कुल सही है, लेकिन इसे गंभीरता से नहीं लिया गया है। अब चंकि माननीय मंत्री जी भी गंगा के किनारे के हैं. लेकिन वहां गंगा इलाहाबाद के ऊपर से नीचे की ओर बहती है और वहां से गंगा ज्यों-ज्यों बिहार में आकर समतल होती जाती है तो फैलती है और फैलकर किनारे पर कटाव पैदा कर देती है। यह कटाव परे बिहार से लकर बंगाल तक जारी रहता है। इसलिए उपसभाध्यक्ष महोदया. मैं आप के माध्यम से माननीय मंत्री जी से अनरोध करूंगा कि यह बहुत ही गंभीर समस्या है। मैं सिर्फ एक जिल कटिहार को लेता हं जोकि 110 किलोमीटर लम्बाई क्षेत्र में है और पश्चिम बंगाल के ठीक पूर्व में है। इस 110 किलोमीटर लम्बाई को 5 किलोमीटर की चौड़ाई में पूरा-का-पूरा गंगा नदी ने कार दिया है जिस से कि वहां क्षरण हो चुका है। अब आप सोंचे कि वहां के किसानों की हालत क्या होगीं? वहां रहने वालों की हालत क्या होगी? महोदया. आज दिल्ली में बिहार के 41 परसेंट लोग क्यों रह रहे हैं? जब 110 किलोमीटर में 5 किलोमीटर की चौडाई को गंगा क्षरण से काट देती है तो आखिर वह गांव का गरीब आदमी कहां जाएगा? इसलिए यह एक गंभीर समस्या है और इसे गंभीरता से लिया जाना चाहिए।

Urgent Public Importance

महोदया. केन्द्र सरकार के पास जो फरका हैम परियोजना है, जिस के लिए आप ने वहां के किसानों को मुआवजा दे दिया है, उन किसानों को पेमेंट कर दिया है, वह कहां लंबित है? जैसांकि हमारे साथी अहलुवालिया जी ने कहा है निश्चित तौर पर गंगा के पेट को गहरा

करने की जरूरत है। महोदया, इस संबंध में एक बात मैं कहना चाहंगा कि गंगा का उत्तरी हिस्सा सब से ज्यादा खतरनाक है क्योंकि दक्षिणी हिस्से में कहीं-कहीं पहाड है और उधर की मिट्टी लाल है। महोदया, लाल मिट्टी को गंगा का पानी काट नहीं सकता है, लेकिन जो बंगाल के उत्तरी हिस्से की और बिहार की दोमठ है, बलुआही है वहां का पानी का प्रेशर भी उत्तर दिशा की ओर ही रहता है। तो उसे पूरे जोरों से गंगा काटती है। इसलिए मैं कहंगा कि गंगा के कटाव के लिए निश्चित तौर पर पक्की व्यवस्था की जानी चाहिए।

महोदया. आज जिस गंभीर समस्या की ओर हमारे साथी ने ध्यान दिलाया है, वह अति-गंभीर समस्या है। इस से पश्चिम बंगाल का और मर्शिदाबाद जिले का अस्तित्व जुड़ा हुआ है। मैं अपने बंगाल के साथियों से आग्रह करूंगा कि हम भी आप के पड़ोसी है और दोनों एक ही मां से पीडित है और वह है गंगा मां तो कम-से-कम आप इतना जरूर कीजिए कि हम को भी साथ लेकर चलिए और माननीय मंत्री जी से कहिए कि जब वह अपना जवाब दें तो बंगाल के साथ-साथ थोडा बिहार के लिए भी कहें क्योंकि बिहार भी बरी तरह से गंगा के कटाव से प्रभावित है, उस के लिए भी कुछ फंड का एलोकेशन कीजिए जिससे कि हम भी गंगा के कटाव से बच सकें। बहुत-बहुत धन्यवाद।

SHRI V. NARAYANASAMY: Madam Vice-Chairman, thank you for giving me this opportunity.

The hon. senior Member of this House, Mr. Biplab Dasgupta, has called our attention to the erosion in the Ganga and Padma rivers which is of vital importance. Madam, erosion is taking place not only in West Bengal but also in U.P., a part of Bihar and other States where the Ganges is flowing. But the volume of erosion is more in West Bengal. Therefore, it has turned into a serious problem for the West Bengal Government. As far as U.P. is concerned, there also erosion is taking place in various areas. Madam, the hon. Minister is a very experienced person. While he was sitting on this side of the House, he was very vocal in raising issues of public importance relating to various States. But today, the hon. Minister is very silent on various issues. I do not know the reason.

Madam, we find that the claim of the West Bengal Government is that 39 schemes have been given; 14 have been considered by the Central Government; and six have been cleared by them; and hardly Rs. One crore has been given whereas the Government of West Bengal wanted Rs. 100.5 crores. West Bengal is also coming forward to share the amount required on a 50:50 basis. If the Central Government is really interested in solving the problem, it should take steps immediately. The problem is going to affect the lives of people. It is going to affect cultivable lands. Agriculturists will be suffering every time beause the Ganges is the lifeline of the people in this country. Madam, every year, the West Bengal Government has to spend a lot of money for the purpose of giving relief to the people. I would like to request the hon. Minister that apart from providing the funds to the West Bengal Government, he should take steps to solve the problem. There was a well thought out scheme formulated by Professor Rao, to connect the rivers. This scheme was shelved for reasons best known to them. About fifteen years back, the estimated cost of this scheme was Rs. 900 crores. There is another scheme to connect the rivers Ganga, Cauvery and Mahanadi. (Interruptions) On the one hand, the States are fighting for water. On the other hand, we find that the people have been suffering because they have got more water. I want the hon. Minister to call a meeting of the Chief Ministers to solve this problem. This is a problem where the State Governments can contribute a very little. You can get the assistance from the World Bank and try to sovle the problem. But unfortunately, the Water resources Ministry is trying to make the problem more acute than to solve it by allowing one States to construct the dam and saying no to the other States to take the share of water. The problem created by the Ganga in West Bengal, is a perennial problem for the people of West Bengal, especially for the people who are living in Murshidabad

area. When you go towards Hooghly area, this problem is also there. I request the hon. Minister to provide 50 per cent funds which have been demanded by the State Government and try to help the Government of West Bengal.

After all, they are partner in the United Front Government. they are not inside the Government. But they are supporting the Government from outside. You consider their request because no party consideration is there. Even our party will support this demand. But I would like to say that a very slow progress is being made by the West Bengal Government in this respect. That question is also there. Though the West Bengal Government has approached the Government, they have not approached the Government at the right moment. That is the problem. So, kindly do it.

DR. (SHRIMATI) BHARATI RAY (West Bengal): As has been said by the hon. Members, this is, of course, a national as well as an international problem. It is a question of the survival of Bengali people and Bengali culture. I would like to add one point. This is an unknown type of danger. Actually nobody knows what is going to happen and where the Ganga will change its course. So, we need an extremely skilful, efficient, scientific and technical expertise for this purpose. Dr. Alladi is here. I would like to put a question to him. Can he spell out the financial as well as technical and scientific advice that will be available to us to solve this very, very crucial and unknown problem? Thank you.

SHRI JOHN F. FERNANDES (Goa): Madam, I want to raise a very important point and would request the hon. Minister to react to that.

AN HON'BLE MEMBER: About Calcutta?

SHRI JOHN F. FERNANDES: The problem of Calcutta is not your problem. It is a national problem. I would say it is an international problem. The basic issue here is the preservation and conservation

of ecology and environment. The root cause of this problem does not lie in the beds of these rivers-Padma, Ganga or Brahmaputra. But it lies in the foothills of the Himalayas. We have to protect the soil erosion there because we have deforested the Himalayas. In the Andaman and Nicobar islands, we have the similar problem. Earlier, in a year, we used to have rain for nine months and the largest saw mill in Asia also lies in the Andaman and Nicobar islands. As a result, now we have rain only for six months. We have to protect our environment. It is not enough to give these authorities the power to do dredging because the money is not used for dredging. The money is used only to run the air-conditioned offices in Calcutta and Delhi by the management. Madam, from Rajya Sabha, I have been elected as a Member to the Coir Board. The Coir Board is doing an excellent job in exporting jute textiles made out of coir to prevent erosion and it is exported to America and Europe. We have contacted the concerned authority to see that the jute textile is promoted in the foothills of the Himalayas.

This is biodegradable and environment--friendly. So, I would request the hon. Minister to see that the World Bank aid is obtained and he should not see it merely as a national problem; it is going to be an international calamity because there are scientific reports that after a few years the land-mass around this area will submerge. I request the hon. Minister to see that these authorities coordinate with the Coir Board and this geotextile is used at the foot of the Himalayas to avoid erosion. That will solve the problem. It is not sufficient just to dredge the rivers because prevention is to be done and that is the good suggestion. I would like the hon. Minister to react to it.

श्री जनेश्वर मिश्रः मैडम, सबसे पहले तो सदन के माननीय सदस्यों ने जो भावनाएं व्यक्त की हैं, मैं उनके साथ अपनी भागीदारी दर्ज कराना चाहता हूं। कुछ लोग तो बहुत ही भावनात्मक हो गए क्योंकि गंगा नदी हमारे

देश में भावनाओं की नदी है और भारत की संसद में जब उसकी लीला पर चर्चा हो तो ख्वामख्वाह माननीय सदस्य भावनाओं में बह जाते हैं. लेकिन गंगा नदी की एक खुबी भी है कि वह बडी लम्बी दूरी तय करती है। शरू के दिनों में यह नदी बहुत प्रलयकारी नहीं होती थी. बल्कि हम यह कह सकते हैं कि जवानी के दिनों में भी बहुत प्रलय नहीं करती थी, लेकिन जैसे-जैसे यह बुढापे की तरफ जाती है, इसके पैर इधर से उधर लडखडाने लगते हैं और यह अपनी धारा बदलने लगती है। यह फरका में बैराज की वजह से नहीं है। जैसा एक माननीय सदस्य ने कहा कि केन्द्र सरकार की गलती की वजह से यह कटान जारी है। फरका बैराज के बनने के बहत पहले से उस इलाके में और हमारे पास तो रिपोर्ट है. मैडम. दस्तावेजों के हिसाब से 1936-37, 1948-50, 1967, 1970-1971, 1978, 1992-93, इन सबके सर्वेक्षणों से पता चलता है कि यह नदी अपना रास्ता कहां तक जाते-जाते बदलती रहती है। इसीलिए मैंने जान-बझकर कहा कि मां जब बढ़ी हो जाती है तो उसके पैर लडखडाने लगते हैं. वह इधर से उधर भी चलती है. बेटे का काम है हम लोगों का, संसद का, देश का—कि उसके लडखडाते हुए पैरों को सही करें। कछ माननीय सदस्यों ने अंतर्राष्ट्रीय मुद्दा भी उठाने की कोशिश की कि बंगला देश की तरफ एक ऐसा पक्का बांध बन गया कि नदी उंधर नहीं जा पा रही है। अभी माननीय विदेश मंत्री जी गए थे, वड्डा इस मुद्दे पर चर्चा नहीं हुई. लेकिन मैं माननीय सदस्यों को आश्वासन देता हं कि वहां के सिंचाई मंत्री जी जब भारत आएंगे तो भारत की पीड़ा को उनसे मैं जरूद कहंगा। दिल्ली की गलती से हो सकता है कि भारत-पाकिस्तान बना हो, राजनीतिक भूल हो सकती है लेकिन आज इस मसले को हम अंतर्राष्ट्रीय नक्शे पर और पंचायत में नहीं ले जा सकते। हमारे देश की नदी हमको मार रही है तो उस नदी को रोकने के लिए कौन से उपाय किए जाएं इस बारे में हमें विचार करना है। प्रीतम सिंह कमेटी, जिसकी चर्चा की गई, पश्चिम बंगाल की सरकार ने उसे नियुक्त किया था. उस कमेटी ने एक परमानेंट बांध की सिफारिश की थी लेकिन आर्थिक दृष्टि से यह लाभकारी नहीं है क्योंकि बांध बनता है तो वहां तो पानी रुक जाता है लेकिन दूसरी जगह काट दिया जाता है। जरूरी होता है कि पानी को, नदी जहां अपनी पुरानी जगह पर थी, वहां उसको पेट में लौटाने के लिए जिस-जिस जगह पर वह खतरा करती है वहां पर ठोकर लगाकर उसको वापिस किया जाए।

इस दिशा में पश्चिम बंगाल की सरकार ने भी प्रयास किया है। केन्द्रीय सरकार ने फरका बराज के आस-पास, फरका से ऊपर और फरका से नीचे इस कटाव को रोकने के लिए बांध बनाने की तज़बीज की है। कुछ बांधों के माँडल पास भी हो गए हैं और पूना इंस्टीट्यूट में भेजे गए हैं। जल्दी ही यानी पानी उतरते ही उनको बनाने का काम शुरू कर दिया जाएगा। यह एक-दो दिन का काम नहीं है, इसमें 2-3 साल लगते हैं। जैसे-जैसे पानी बढता है. बांध की ऊंचाई भी बढाई जाती है।

रुपया देने की बात मैंने अपने मुख्य वक्तव्य में कही है। पैसा वहां दिया गया है, यह मैंने इस भाव से नहीं कहा कि बंगाल के लोग हमसे पैसा मांगने आए हैं बल्कि इस भाव से कहा कि वे लोग भी हमारे भाई है और भाई अगर गर्दिश में पड़ता है तो संपूर्ण परिवार का फर्ज हो जाता है कि इस गर्दिश के समय में वह अपनी हैसियत के हिसाब से उसकी मदद करे। इसलिए इसका दसरी भाषा में अर्थ मत लीजिएगा कि हम उनको भिखमंगा मान रहे हैं. जैसा आपने कह दिया. इस शब्द से हमें बेहद तकलीफ हुई है। जब तक मैं इस सरकार में हं तब तक यदि केन्द्र सरकार राज्य सरकार को पैसा देती है उसके बारे में यह भावना रखना कि राज्य सरकार गरीब है इसलिए केन्द्र सरकार उसको भीख दे रही है. मैं इस भावना को कभी पसंद नहीं करूंगा और न ही वर्तमान सरकार पसंद करेगी। जब राज्य सरकारे कमजोर होती हैं या छोटी इकाइयां कमजोर होती हैं तो केन्द्रीय सरकार का यह कर्तव्य है कि वह उनकी मदद करे।

महोदया, गंगा नदी हाजीपुर के पास जिस तरह से कटाव कर रही है उससे बंगला देश और हमारे देश की सीमा के बीच मात्र एक किलोमीटर का फासला रह गया है। इस स्थित पर गंभीरता से विचार करने की आवश्यकता है। अब विचार करने के लिए भारत सरकर और बंगला देश सरकार, दोनों की बराबर की साझेदारी होनी चाहिए। प्लानिंग कमीशन या जल-संसाधन मंत्रालय कोई योजना अगर बना भी ले तो किसकी मार्फत वह इस योजना को लागू करेगा? इन सब बातों पर विचार करने की आवश्यकता है।

महोदया, आम तौर से बांघ के रख-रखाव या कटाव का विषय केन्द्र का नहीं हुआ करता है। हर मामले में केन्द्र अगर दखल देने लगे, राज्यों के मांमले में, निदयों के मामले में, बांधों के रख-रखाव के मामले में, कटाव के मामले में तो भारत के संविधान का जो अर्ध-संजीय ढांचा है, वह चरमरा जाएगा। कुछ तो खतंत्रता राज्यों को देनी ही चाहिए। समस्या के समय आप ज्यादा मदद कर दीजिए, वह दूसरी बात है। अपने एक्सपर्ट्स वहां भेज दीजिए, वह दूसरी बात है। माननीय सदस्यों ने कहा कि

विदेशों से एक्सपर्ट्स मंगाइए। हम समझते हैं कि भारत के जो महारथी हैं जल-विज्ञान के, भू-विज्ञान के, वे इस लायक हैं कि इस तरह के कटाव और इस तरह की बाढ़ को रोकने के लिए कोई उपाय सुझा सकें।

हमारे योजना मंत्री जी यहां बैठे हैं। इन्होंने कल ही तय किया है कि मुर्शिदाबाद के आसपास के कटाव को देखने के लिए और वहां बाढ़ की स्थित का जायजा लेने के लिए एक एक्सपर्ट कमेटी, मेंबर सेंट्रल वॉ टर कमीशन की अध्यक्षता में बनाकर भेजी जाएगी। यह कमेटी मुर्शिदाबाद में और पश्चिम बंगाल में जो ऐंटी-इरोजन और फ्लड कंट्रोल का काम हो रहा है, उसका ख्यू करेगी। कमेटी इस बात का अंदाजा भी लगाएगी कि इस तरह के फ्लड और इरोजन से किस सीमा तक नुकसान हुआ है। कमेटी का तीसरा काम यह होगा कि वह यह देखें कि कौन से ऐसे शॉ र्ट-टर्म और लांग-टर्म मैजर्स है जिनके द्वारा स्थायी तौर पर इस तरह की आफत का मुकाबला किया जा सकता है।

यह एक महीना के अंदर रिपोर्ट देगी और एक महीना के बाद वहां कार्रवाई की जाएगी। यह योजना आयोग ने कल ही हम लोगों को बताया कि हम इस तरह का भेज रहे हैं। इसके अलावा...(व्यवधान)

DR. BIPLAB DASGUPTA: Madam, can I put a question? Would the Minister extend or revise the terms of reference of the Expert Committee to examine the possible consequences of merger? We do not know enough. But an Expert Committee should go into it. Now the distance is only one kilometre. Supposing they merge with each other. What will be the possible consequences? There should be a detailed study, technical study about it.

श्री जनेश्वर मिश्रः वैसे तो यह प्रकृति का विषय है मैडम्, और प्रकृति के बारे में दावे के साथ कोई भविष्यवाणी नहीं की जाती। लेकिन इस सदन के सदस्यों को सरकार की तरफ से आश्वासन दिया जा रहा है कि पदमा और भागीरथी नदी का मर्जर नहीं होने दिया जाएगा और कलकत्ता शहर को कभी बरबाद नहीं होने दिया जाएगा, मोहन जोदड़ो नहीं बनने दिया जाएगा। यह आशंका अपने मन से निकाल दीजिए। उसको रोकने के लिए जो कोई भी प्रयास करना पड़ेगा वह प्रयास किया जाएगा। भागीरथी नदी तो भागीरथ प्रयास से ही आई थी। तो यह दिल्ली सरकार भी, केन्द्रीय सरकार भी

अपने भागीरथ प्रयास में कहीं कमी नहीं होने देगी. यह आशंका नहीं करनी चाहिए। यह कटान बहुत दिनों से है। जितना कटान होता है उसकी जानकारों, भी परानी सरकारों को रही है। लेकिन नई सरकार ने---आजकल जो सरकार है, इसने निश्चित किया है कि नदियों के पानी का प्रबंध इस तरह से किया जाएगा कि हिन्द्स्तान की जनता को वह आम तौर से तबाह न करें और उनको कहीं न कहीं इधर से उधर घमाकर ठीक दिशा में ले जाया जाएगी। इसके बारे में घोषणा माननीय प्रधान मंत्री जी दो-एक दिन में जरूर करेंगे। वह बहुत बड़ी नदी है। लेकिन यह सही है कि जहां पर कटान आता है मैडम् ,वहां के लोग बहत घबराहट की स्थिति में होते हैं। हम संसद में उस घबराहट को अभिव्यक्त नहीं कर सकते. क्योंकि हमारा बचपना भी नदी के किनारे ही पैदा हआ और हमने कई बार कटान देखा है। गंगा नदी उत्तर प्रदेश के पूर्वी हिस्सों से ही कटान शुरू कर देती है और माननीय सदस्य ने बिहार के लिए कहा। वह इलाका भी कटान में रहता है। जब कभी भी नदियों के प्रबंधन के बारे में कोई बड़ी योजना बनेगी तो उसमें केवल बंगला देश, बंगाल और उड़ीसा या बिहार ही नहीं बल्कि सभी जगह के लिए विचार किया जाएगा, यह मैं आश्वासन दे रहा है।

दसरी बात जो मैं कहना चाहता हूं कि फुलड कंट्रोल एंटी-इरोजन वर्क के लिए जो वर्किंग ग्रंप है उसने नवीं पंचवर्षीय योजना में 90 करोड़ रूपए गंगा बेसन के रिवर-इरोजन के लिए प्रस्तावित किया है और योजना आयोग के वर्किंग ग्रंप से अगर वह पास हो गया तो उसमें 50 करोड़ रुपया वैस्ट बंगाल के लिए जरूर दिया जाएगा । पश्चिम बंगाल की सरकार ने भी यही मांग की कि 50-50 के आधार पर 100 करोड़ रुपए में इस इरोजन का मुकाबला, कटाव का मुकाबला किया जा संकेगा। वहां के सभी पार्टियों के विधायक आए थे। प्रधान मंत्री जी को चिट्ठी लिखी थी, उन लोगों ने भी कहा था उस चिट्ठी में डेढ सौ करोड़ में यह हो जाएगा। अगर पश्चिम बंगाल सरकार की सिफारिश मानली जाएं और 50-50 के आधार 50 करोड़ रुपया केन्द्र दे देता है और 50 करोड़ रूपया राज्य सरकार लगा देती है तो कटाव की समस्या का मुकाबला आसानी से किया जा सकेगा।

DR. BIPLAB DASGUPTA: I have a fear. I am sorry to say so. The estimates which have been made are short-term estimates. These estimates are not going to solve the long-term problem. Our

engineers think in terms of immediate measures. They will build a bandh or a spur. But the problem is much more serious. It is not a question of Rs. 150 crores. One estimate is of Rs. 1,300 crores. I don't want to quote the figures. What I am saying is this. Our engineers also do not know what the possible consequences would be. Maybe, even at the national level there is not sufficient awareness.

The experts should study the possible consequences. Some engineer gives some estimates; that will not really help. The solution does not lie in giving Rs. 150 crores. Even Rs. 1300 crores is not the solution.

श्री जनेश्वर मिश्नः मैडम, हमने योजना आयोग से पहले ही कह दिया है कि एक्सपर्ट कमेटी शा र्ट टर्म और लॉग टर्म, दोनों समस्याओं पर विचार करेगी और एक महीने के अंदर उसकी रिपोर्ट आ जाएगी। उसके बाद ही इस संबंध में कोई कार्यवाही ही जाएगी।

SHRI GURUDAS DAS GUPTA: What about Ministerial coordination? It involves a number of Ministries. The hon. Minister must assure the House that there will proper coordination.

श्री जनेश्वर मिश्र: मैडम, इस कटान के कारण परका बैराज, सड़कें और रेल की लाइनें, तीनों ही प्रभावित होने वाले हैं। इसलिए हम रेल मंत्रालय से और सफैस ट्रांसपोर्ट मंत्रालय से इस संबंध में सम्पर्क करेंगे और योजना आयोग व वित्त मंत्रालय से भी सलाह करेंगे कि इस संकट से कैसे उबरा जा सकता है।

SHRI JOYANTA ROY: All of you are concerned with the possible alignment of the river Padma with Bhagirathi. But are you aware of the fact that in the downstream of Farakka, 85 kilometres from the Farakka barrage there is erosion? It starts at Akheriganj and continues towards Bairal. Nobody has bothered about this situation. It is a the peculiarity of this region. If the Minister is thinking of setting up a working group to look into this problem, I would request him to send this group to study this area. Please visit Akheriganj, Alaipur and Daultpur where there is a great

danger of the river Padma aligning with Bhairab.

श्री जनेश्वर मिश्रः माननीय सदस्य ने जिस इलाके की चर्च की वह शायद माणिकचंद घाट है।

श्री जयन्त रायः नहीं, नहीं, माणिकचंद घाट नहीं, डाउनस्टीट है।

श्री जनेश्वर मिश्नः उस इलाके के निचले हिस्से में जो भी समस्याएं आएंगी, उन पर विचार करके ही यह कमेटी अपनी रिपोर्ट देगी।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): The House stands adjourned till 2.30 PM.

The House then adjourned for lunch at fifty-three minutes past one of the clock.

The House reassembled after lunch at thirty-five minutes past two of the clock,

THE VICE-CHAIRMAN (SHRI MD. SALIM) in the Chair.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Now, Shri Ramakant Khalap is to withdraw the Hire-purchase (Amendment) Bill, 1989.

THE HIRE-PURCHASE (AMENDMENT) BILL, 1989

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): Sir, I beg to move for leave to withdraw the Hire-Purchase (Amendment) Bill, 1989.

The question was put and the motion was adopted.

SHRI RAMAKANT D. KHALAP: Sir, I withdraw the Bill.

SHRI SATISH AGARWAL (Rajasthan): Are you intending to bring in another Bill in place of this Bill?

SHRI RAMAKANT D. KHALAP: Yes. What is being done is this. This entire issue is being referred to the Law